

भारतीय विधिज्ञ परिषद्
BAR COUNCIL OF INDIA

(Statutory Body Constituted under the Advocates Act, 1961)
21, Rouse Avenue Institutional Area, New Delhi - 110 002

BCLD: 1056 (2015)(Council)

Date: 12.03.2015

To,

**Secretaries of all
the State Bar Council**

Sir,


I would like to inform you that Bar Council of India strongly condemns the ghastly and brutal killing of a lawyer by the police officials in court premises at Allahabad yesterday.

In order to show their solidarity, the lawyers throughout the country shall abstain from attending their works on 16th March, 2015.

I am forwarding herewith decision of the Bar Council of India in this regard.

You are kindly requested to circulate this decision of the Council every Bar Association under your jurisdiction.

Your Sincerely


(J.R. Sharma)
Secretary